

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CHENNAI BENCH**

**T.A.No.05/2018**

**Dated Friday, the 7<sup>th</sup> day of June, 2019**

**PRESENT**

**Hon'ble Mr.R.Ramanujam, Administrative Member**

**&**

**Hon'ble Mr.P.Madhavan, Judicial Member**

Mr. Vinod S.,

S/o. Mr. Selvaraj S.,

No. 2/1, Pettai Street,

Authoor 628151,

Thoothukudi.

....Applicant

By Advocate M/s. C. M. Mohanasundaram

Vs

1.Union of India rep by

The Secretary,

Ministry of Ayush,

Govt. Of India, Ayush Bhavan,

INA, GPO Complex, B-Block,

New Delhi 110023.

2.The Director General,

Central Council for Research in Siddha,

Ministry of Ayush, Govt. Of India,

SCRI Building, Anna Govt. Hospital Campus,

Arumbakkam, Chennai 600106.

3.A.Manoj,  
4.Pindiboyina Sreenivasulu,  
5.S.Dhamodharan,  
6.A.Arshad Ali,  
7.S.Kirthika,  
8.S.Bhuvaneswari,  
9.R.Deepika,  
10.Veruva Ramesh,  
11.P.Ayyanar,  
12.R.Priyanga,  
13.R.Jayachandran,  
14.Akshay Tiwari,  
15.K.Anantharajan,  
16.Arivukkodi,  
17.K.Asha,  
18.Kothapalli Lakshmi Narayana,  
19.K.Kantha Kumar,  
20.Bayyavarapu Lakshmanudu,  
21.Ravinder Mekala,  
22.N.Sasikala,  
23.S.Priya,  
24.A.Jaya Prasanna Kumar,  
25.Banavath Samba Naik,  
26.Shri. Sunil Kumar Podh. ....Respondents

By Advocates Mr. M. Kishore Kumar (R1,2)

Mr. R. Arumugam (R3)



**(Order: Pronounced by Hon'ble Mr.R.Ramanujam, Member(A))**

When the matter is called, there is no representation for the applicant. Counsel for R-1 & 2 is present.

2. On perusal, it is seen that the applicant remained unrepresented on the previous dates on 10.04.2019 & 04.03.2019 and accordingly the matter was listed under the caption "For Dismissal" today.
3. As the applicant is unrepresented today also, it is clear that the applicant is not interested in prosecuting the case.
4. In view of the above, TA is dismissed for default.

**(P.MADHAVAN)  
MEMBER(J)  
M.T.**

**07.06.2019**

**(R.RAMANUJAM)  
MEMBER (A)**